

DIVISION BENCH
COURT - II

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/118(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH MAY 2024

IN THE MATTER OF	AVIS TIE-UP PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] for the Applicants
Ms. A. B. Roy, Adv.
Mr. A. Dutta, Adv.

ORDER

1. Ld. Counsel for the Applicant present.
2. Heard. **Reserved for Orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**